

ITEM NO.5

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 6502/2023

THE STATE OF UTTAR PRADESH DISTRICT MAGISTRATE & ORS.Appellant(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

Date : 12-01-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR
Mr Adit Jayeshbhai Shah, Adv.
Mr Sharanya Sinha, Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant is granted four weeks' time
to take appropriate steps in respect of respondent no.1(dead).

Respondent nos. 2 to 13 are duly represented.

Service is complete on respondent nos.14.1 to 14.3 but none
has entered appearance.

List again on 22.2.2024.

H. SHASHIDHARA SHETTY
Registrar